

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No. 515/2017

New Delhi, this the 23rd day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mrs. P. Gopinath, Member (A)**

Gaurav Tanwar, Aged - 24 years,
Recruitment/Group-C
S/o Ashok Kumar Tanwar,
R/o 9C, 244/27, Flat No. C-2, Street No.3
School Block, Mandwali,
Near Talab Chowk, Delhi-92.Applicant

(By Advocate : Shri U. Srivastava)

Vs.

1. The Staff Selection Commission
through its Chairman, Lodhi Road, New Delhi.
2. The Dy. Commissioner of Police
Recruitment Cell, New Police Line
Kingsway Camp, Delhi.Respondents

(By Advocate : Ms. Neetu Mishra for Ms. Rashmi Chopra and
Mr. H. K. Bajpai for Mr. Gyanendra Singh)

O R D E R (Oral)

Hon'ble Mrs. Jasmine Ahmed, Member (J) :

Learned counsel for the applicant states that this matter has become infructuous as the applicant was allowed to appear in the examination as per Court's order and he has qualified in it.

2. Accordingly, the O.A is dismissed as having become infructuous.

(P. Gopinath)
Member (A)

(Jasmine Ahmed)
Member (J)

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